

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/10003/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati-3.

Dated Guwahati, the th 15 November, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl.-II/143-2022/593 dated 09.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 12.11.2022 till the morning of 14.11.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3, and in his absence the Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3 will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/10004-10005-10006/A, dated , 15-11-2022

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3.
3. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rda